

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Appointment of Steno-Typists in District Judiciary J&K pursuant to Advertisement Notification No. 06 of 2024 dated 28.08.2024 – regarding operation of Waiting List on 2nd time.

- Reference:** i) Appointment orders issued vide High Court order No. 760/Psy Dated 23.05.2025 r/w order No. 941 of 2025/Psy Dated 04.07.2025
- ii) Waiting List issued vide High Court order No. 761/Psy Dated 23.05.2025

O R D E R

No. 1176 of 2025/Psy

Dated: 18.08.2025

Whereas, pursuant to the Advertisement Notification No. 06 of 2024/Psy dated 28.08.2024, select/appointment list and waiting list of the candidates for the posts of Steno-Typist for both Provinces of Jammu and Kashmir was issued vide High Court Order No. 760 of 2024/Psy dated 23.05.2025 and Order No. 761 of 2025/Psy dated 23.05.2025 respectively.

Whereas, in terms of afore quoted appointment orders 41 candidates Jammu Division and 26 candidates from Kashmir Division were appointed as Steno-Typists after completion of the Selection process.

Whereas, 18 appointees from Jammu Province and 9 appointees from Kashmir Province failed to report/join their duties. As a result, waiting list was operationalized and fresh appointment orders bearing Nos. 941 of 2025/Psy and 942 of 2025/Psy were issued for Jammu and Kashmir Provinces, respectively with the clear cut instructions to appointees to join their place of postings within the period of 21 days from the date of order failing which their appointment order shall be deemed to be cancelled without any further notice.

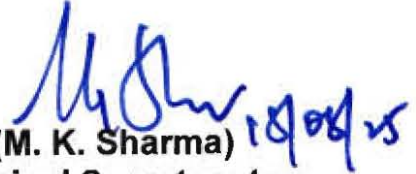
Whereas, the concerned Principal District & Sessions Judges were asked to intimate the reporting/non-reporting of the appointees in their respective Districts.

Whereas, the concerned Principal District & Sessions Judges of Jammu Province have intimated that 04 appointees failed to report/join their duties within the stipulated period, while as the concerned Principal District & Sessions Judges of Kashmir Province have reported that all appointees have joined their respective postings.

Whereas, the matter was placed before the Competent Authority and his lordship was pleased to **cancel *ab initio*** the appointment of the above referred 04 candidates and also directed the appointment of other remaining candidates from the Waiting List in place of cancelled appointees under rules.

Now, therefore, taking into consideration the above facts, the appointment of 04 candidates to the post of Steno-Typist from Jammu Province, as shown in **Annexure-A(I)** to this order, are **cancelled ab initio**. Accordingly, the candidates listed in **Annexure-A(II)** to this order are hereby **appointed** as Steno-Typist, in the Pay level-5 (29200-92300) in place of cancelled appointees, from the Waiting List, with their posting / adjustments and subject to conditions/ formalities as specified in **Annexure-A (III)** to this order.

By order.


(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

No: 1077-84/Psy-671

Dated: 18/08/2025

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Concerned Principal District & Session Judges for information and necessary action
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar
..... for the information of their lordships
6. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
8. Office file


Principal Secretary to,
Hon'ble the Chief Justice

Annexure – A to Order No. 1176 of 2025/Psy-671 Dated 18.08.2025

- (I) The list of candidates whose appointment as Steno-Typist has been **cancelled ab-initio**:


S. No.	Roll No.	Name of the candidate with parentage and address	Category
1.	241202409	Waris Khan S/o Mohammad Maqbool Khan, R/o- Frestabal Pampore, Pulwama, 192121.	OM
2.	241202362	Shabroz Ahmad Rather, S/o- Jalal Ud Din Rather, R/o- Dowlat Pora Chadoora, Budgam, 191113.	OM
3.	241201734	Rahul Sharma S/o- Madan Lal, R/o- Mawa Brahmana Tehsil Akhnoor Jammu, 181201.	OM
4.	241202473	Shoaib Javid S/o- Javid Ahmad Para, R/o- Turkawangam, Shopian, 192303.	RBA

- (II) The list of candidates who are **appointed** as **Steno-Typist** in the Pay level-5 (29200-92300) from the Waiting List

S. No.	Roll No.	Name of the candidate with parentage and address	Category
1.	241202504	Sarwar Fayaz S/o Fayaz Ahmad Rather, R/o- Bilal Abad Kralapora, Cadoora, Budgam 190019	OM
2.	241202369	Suheel Ahmad Dar S/o- Ab. Qayoom Dar, R/o- Chadoora, Tehsil Cadoora, Budgam 191113	OM
3.	241201311	Deepak Sudan S/o- Asha Nand Sharma R/o- Village Jandial Thati, P.O. Agore Tehsil Bhalwal, Jammu 181122	OM
4.	241201445	Raghav Sharma S/o Parshotam Sharma R/o Bral Nagrota, Jammu, 180017	RBA

- (III) Transfer and posting/adjustments of newly appointed Steno-Typists:

- 1) Sarwar Fayaz S/o Fayaz Ahmad Rather, R/o- Bilal Abad Kralapora, Cadoora, Budgam 190019 upon his appointment as Steno-Typist may is posted in the Court of Munsiff, Mendhar against the available vacancy.


18/08/25 Raghav Sharma S/o Parshotam Sharma R/o Bral Nagrota, Jammu, 180017 upon his appointment as Steno-Typist is posted in the Court of District Mobile Magistrate (Doda) against the available vacancy.

- 3) Deepak Sudan S/o- Asha Nand Sharma R/o- Village Jandial Thati, P.O. Agore Tehsil Bhalwal, Jammu 181122 upon his appointment as Steno-Typist is posted in the Court of Munsiff, Budhal against the available vacancy.
- 4) Suheel Ahmad Dar S/o- Ab. Qayoom Dar, R/o- Chadoora, Tehsil Cadoora, Budgam 191113 upon his appointment as Steno-Typist is posted in the Court of Addl. Special Mobile Magistrate, Kishtwar against the available vacancy.

Note:

- i) ***All the new appointees are directed to join their place of postings within a period of 21 days from the date of issue of this Order. In case any appointee***

fails to join within the stipulated period in that event his/her appointment shall be deemed to have cancelled without any further notice.

- ii) All the Presiding Officers, before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.*
- iii) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall deem to be cancelled ab-initio.*
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.*
- v) The new appointees are directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall deem to be cancelled ab-initio and have no claim on his/her appointment.*
- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.*


Principal Secretary to,
Hon'ble the Chief Justice